

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1**

C.P. No. 41/241-242/NCLT/AHM/2019

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.08.2020**

Name of the Company:

Motikumar Harchandrai Nihalani Motikumar
through his Power of Attorney
V/s
Global Dry Fruit Processing Pvt Ltd & Ors

Section:

Section 241-242 of the Companies Act 2013.

ORDER

Learned Counsel Mr. Shashwat Shukla appeared for the Petitioner.

Learned Counsel Mr. Parth Shah appeared for the Respondent.

Pleadings are complete.

Matter to appear for hearing on 29.09.2020, Interim relief, if any, will continue.


**(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)**

Dated this the 5th day of August, 2020

PC


**(MADAN B GOSAVI)
MEMBER (JUDICIAL)**